

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1311
TO BE ANSWERED ON 28.06.2019

Eco-Sensitive Zones

1311. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the State-wise details of Eco Sensitive Zones (ESZs) which have been created around National Parks, as per the directives of the Supreme Court;
- (b) the details of certain conditions specified by the Supreme Court in this regard;
- (c) the steps taken by Government to ensure/maintain the sanctity of ESZ around National Parks; and
- (d) whether permission is required to be taken to alter or terminate water bodies or watersheds around ESZ and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) As on 25.06.2019, Final ESZ Notifications covering 316 Protected Areas and Draft ESZ Notifications covering 199 Protected Areas have been published by the Ministry of Environment, Forest and Climate Change (MEF&CC). State-wise details of ESZ is annexed at Annexure 1.
- (b) The Notification provides for prohibition of mining, stone quarrying and crushing units located within one Km. of Protected Areas. Also, in absence of ESZ Notification, an area of 10 Km around the Protected Areas is considered as default ESZ as per the directions of Hon'ble Supreme Court.
- (c) The Eco-Sensitive Zones (ESZs) are Notified under section 3 (v) of the Environment (Protection) Act 1986 and Rule 5 Sub Rule (viii) & (x) of the Environment (Protection) Rules 1986.
- (d) The Notification provides for preparation of ZMP by the State Government, inter alia providing for identification of the catchment areas of all natural water bodies/springs and plans for their conservation and rejuvenation.

ANNEXURE-I

LOK SABHA UNSTARRED QUESTION NO- 1311 DUE FOR REPLY ON 28.06.2019

State wise status of Eco-Sensitive Zones (PAs) as on 25.06.2019

Sl. No.	State	Total no. of PAs	Notifications Issued		
			Draft	Final	Total no. of PAs covered in Notifications
1.	Andhra Pradesh	15	3	6	9
2.	Andaman & Nicobar	105	0	100	100
3.	Arunachal Pradesh	13	8	1	9
4.	Assam	23	11	1	12
5.	Bihar	13	3	10	13
6.	Chhattisgarh	14	8	2	10
7.	Chandigarh	2	0	2	2
8.	Dadra Nagar Haveli	1	0	1	1
9.	Daman & Diu	1	0	0	0
10.	Delhi	1	0	1	1
11.	Goa	7	0	7	7
12.	Gujarat	27	5	21	26
13.	Haryana	11	1	9	10
14.	Himachal Pradesh	34	26	7	33
15.	Jammu & Kashmir	19	4	0	4
16.	Jharkhand	12	11	1	12
17.	Karnataka	32	13	18	31
18.	Kerala	23	22	0	22
19.	Lakshadweep	1	0	0	0
20.	Madhya Pradesh	35	8	23	31
21.	Maharashtra	54	7	29	36
22.	Manipur	7	0	6	6
23.	Meghalaya	6	1	2	3
24.	Mizoram	10	5	2	7
25.	Nagaland	4	0	0	0
26.	Odisha	20	7	9	16
27.	Punjab	14	0	13	13
28.	Pondicherry	1	0	0	0
29.	Rajasthan	29	9	7	16

30.	Sikkim	8	0	8	8
31.	Tamil Nadu	32	19	4	23
32.	Telangana	12	7	5	12
33.	Tripura	6	2	1	3
34.	Uttar Pradesh	26	9	11	20
35.	Uttarakhand	13	6	2	8
36.	West Bengal	20	4	7	11
	Total	651	199	316	515